Moratorium on Bank Loans

†191. SHRI DILIP SAIKIA: SHRI BENNY BEHANAN:
SHRI RAMESH CHANDER KAUSHIK: SHRI KODIKUNNIL SURESH:
PROF. SAUGATA RAY: SHRI ABDUL KHALEQUE:
SHRI THOMAS CHAZHIKADAN: ADV. A.M. ARIFF:

Will the Minister of FINANCE be pleased to state:

(a) the details of the personal and corporate loans given by various banks and operational now upto August, 2020;

(b) whether the Government has issued any instructions/guidelines to the banks and other lenders to provide extension of loan moratorium due to the COVID-19 pandemic in the country;

(c) if so, the details thereof including the number of people who availed the moratorium on payment of loans;

(d) whether the banks charge compound interest after the moratorium period, if so, the details thereof and the reasons therefor;

(e) whether the Government has taken any decision for waiving of interest on various loan repayments including agricultural, small scale industry, education and self help group loans during the current COVID-19 crisis in the country, if so, the details thereof; and

(f) the steps taken by the Government to extend the period of the moratorium of the said loans?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) to (f): Information is being collected and will be laid on the Table of the House.